

PORT be pleased to state :

(a) whether there is any proposal to link Wellington Island by constructing a bridge between Wellington Island and Ernakulam ; and

(b) if so, the details thereof and pre-estimate of the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) to (b). Yes, Sir. Construction of a link road (about 6 km.) including a major bridge across Venduruthy Channel connecting the Cochin Bypass of National Highway No. 47 with Wellington Island was approved for Rs. 669 lacs in 1981 and the cost was to be shared equally between the Central Government, State Government and Port Authorities. The excess, if any, was to be shared by the State Government and Port Authorities. The cost has now increased to Rs. 996 lacs. The State Government have requested that revised cost may also be shared by the Government of India. The question of sharing of excess by Government of India is being settled.

Additional Facilities at Maligaon Central Hospital

4989. SHRI BHUBANESWAR BHUYAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether any amount has been sanctioned in the year 1980-81 for additional facilities at Maligaon Central Hospital (North East Frontier Railway), under the works programme of Railway Board, which also included additional 50 beds, an intensive care Orthopaedic Unit, extension of Maternity Ward and additional training facilities ;

(b) if so, details indicating the utilisation of the sanctioned amount ; and

(c) reasons for the non-utilisation either of the whole or part of the sanctioned amount, as the case may be ?

THE MINISTER OF RAILWAYS (SHRI

A.B.A. GHANI KHAN CHAUDHURY) :

(a) An amount of Rs. 5.7 lakhs was allotted in 1980-81 Budget for the work of additional facilities at Maligaon Central Hospital, initially estimated to cost Rs. 13.31 lakhs. This, however, did not cover extension of Maternity Ward which was separately planned by the Railway in other years under its lumpsum powers, but no funds were allotted in 1980-81 for this work.

(b) and (c). Till March '81, an amount of Rs. 81,000 only could be spent for procurement of materials against the work, as the detailed plan and estimate for the work could be finalised only in December, 1980, and the tenders for the work could not be finalised before 31.3.81. The balance amount in 1980-81 was utilised for other works under the same plan head. Fresh tenders are being called by the Railway.

Enhancement of Remuneration to the Helpers in Anganwadi and Child Welfare Institutions

4990. SHRI E.K. IMBICHIBAVA : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it has come to notice of the Government that the amount of remuneration given to the helpers in the Anganwadi and Child Welfare Institutions is a paltry sum of Rs. 50/- per month ; and

(b) whether Government propose to enhance the amount of remuneration to a minimum of Rs. 100/- per month ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGON) : (a) The helper who is a part-time worker is paid an honorarium of Rs. 50/- per month.

(b) No, Sir.

Unsatisfactory performance of cooperative societies in Allahabad Division

4991. SHRI BALASAHEB PAWAR : Will the Minister of RAILWAYS be pleased to state :

(a) the details of cooperative societies functioning in Allahabad Division against whom punishments of warning and fines have been imposed for unsatisfactory performance of goods/parcel/cycle stand and miscellaneous articles contracts during last three years ;

(b) whether recoveries of fines imposed were made ; if so, the details thereof (i) when the fine was imposed and (ii) the dates on which it were actually recovered ;

(c) details of above contracts terminated for unsatisfactory working within last three years ;

(d) whether the Government will consider for further allotment to such societies

whose contracts were terminated for unsatisfactory working ; and

(e) if so, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURY) :

(a) and (b). Statement-I is enclosed. (See Col. 135—138.)

(c) Statement-II is enclosed.

(d) and (e). Wherever contracts are terminated for unsatisfactory working, such societies are normally not considered for award of fresh contract. The matter about awarding further contracts is examined as a fresh entrant with due formalities.

Statement-II

S. No.	Name of contract	Name of the Society	Period of contract	Date of termination
1.	Goods handling contract at Naini.	M/s Rly. Mazdoor Sangh Shram Samvida Samiti Ltd., Allahabad.	1.8.81 to 31.7.83	30.9.82
2.	Cycle Stand Car Parking Contract City Side/Allahabad.	M/s Rly. Mazdoor Sangh Shram Samvida Samiti Ltd., Allahabad.	27.3.80 to 26.3.82	2.7.80
3.	Cycle Stand contract at Kanpur.	M/s Rly. Cycle Stand Karamchari Samvida Samiti Ltd., Allahabad.	1.2.81 to 31.1.83	22.1.83

1980-81 से 1982-83 के दौरान रेल दुर्घटनाओं से मरे व्यक्तियों की संख्या तथा उन्हें अदा की गई क्षतिपूर्ति की राशि

4992. श्री सत्य नारायण जटिया : क्या रेल श्री यहू बताने की कृपा करेंगे कि :

(क) रेलवे विभाग के प्रत्येक जोन में 1980-81 से 1982-83 और जून 1983 तक रेल दुर्घटनाओं में कितने लोगों की मृत्यु हुई ;

(ख) रेल विभाग ने ऐसे कितने मामलों में मृतकों के घरवालों को क्षतिपूर्ति अदा की ; और